Central Administrative Tribunal Principal Bench

C.P. No. 330 of 1999 in O.A. No. 1017 of 1999

New Delhi, dated this the 27th September, 2000

Hon'ble Mr. S.R. Adige, Vice Chairman (A) Hon'ble Dr. A. Vedavalli, Member (J)

Ms. Meena Arora. W/o Shri Ved Parkash, R/o 1959, Qutram Lines, Kingsway Camp, Delhi.

.. Applicant

(Shri D.S. Mahendru)

P

Versus

- Shri Omesh Saigal,
 Chief Secretary,
 Govt. of NCT of Delhi,
 Shyam Nath Marg,
 Delhi.
- S.C. Podar,
 Director of Education,
 Shyam Nath Marg,
 Delhi.

.. Respondents

(By Advocate: Ms. Shabana proxy counsel for Shri Vijay Pandita)

ORDER (Oral)

Mr. S.R. Adige, VC (A)

Shri Mahendru prays for permission to withdraw the C.P. Permission is granted and the C.P. is dismissed as withdrawn. Notices are discharged.

(DR.A.VEDAVALLI)
Member (J)

A. Vedavahi

(S.R. Adige) Vice Chairman (A)

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